

(b) the details of purchase of defence related aircrafts, maritime carriers and other accessories from the United States during the said period; and

(c) the total cost involved in these purchases?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Procurement of defence items is made from various indigenous as well as foreign sources including United States of America (USA) in accordance with the defence procurement procedure. This is a continuous process undertaken for the modernization of the Armed Forces to keep them in a State of readiness to meet any eventuality. Contracts have been signed for purchase of various defence equipment including C-130J Transport Aircraft, VVIP Boeing, Harpoon Missiles, Sensor Fused Weapons, C-17 Globemaster-III, INS Jalashwa, P-81 LRMR Aircraft etc. from the USA during the period from 2004 to 2011.

(c) The total value of contracts signed with USA during the period 2004-2011 under Capital acquisition is around Rs. 37,181 crore.

Purchase of 10 C-17 Globemaster-III aircraft

1115. SHRI SHYAMAL CHAKRABORTY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government had accorded approval to buy 10 C-17 Globemaster-III aircraft for the Indian Air Force;

(b) if so, the details thereof indicating the total expenditure to be incurred;

(c) the delivery schedule of these aircraft; and

(d) whether it is a fact that the purchase of 10 C-17 Globemaster-III military transport aircraft, will support an estimated 20,000 jobs in the United States as claimed by President Barack Obama?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Yes, Sir. The Letter of Offer and Acceptance (LOA) for procurement of ten C-17 Globemaster-III aircraft alongwith associated equipment was signed on 14th June, 2011.

(b) The cost of the procurement is USD 4,116,080,586.00.

(c) The delivery of these aircraft will commence from June, 2013 and is expected to be completed by June, 2015.

(d) The Government has no information on this aspect.

Naxalites expanding their base in urban areas

†1116. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether Government have received information the Naxalites are expanding their base in various urban areas alongwith Mumbai, Delhi, Hyderabad, Chennai, Bangaluru, Kolkata, Kochi, Thiruvananthapuram and Lucknow;

(b) if so, the details thereof; and

(c) the step being taken by Government to check the naxalite infiltration in the urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Activities of CPI Maoist and their frontal organizations have been reported in urban areas of various States including in Mumbai, Pune, Delhi, Hyderabad, Chennai, Bangaluru, Kolkata, Kochi, Thiruvananthapuram and Lucknow.

(c) 'Police' and 'public order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to naxalite activities. The Government of India shares intelligence inputs and issues advisories from time to time, alerting the State Governments to the activities of CPI (Maoist) and its front organizations in urban areas.

Infiltration by Somalian pirates of Gujarat coast

†1117. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry is aware of the fact that despite vigilance of Indian Navy and Coast Guards, Somali pirates succeeded to enter into Indian waters at Gujarat coast, which is a very serious matter for the safety of India;

(b) if so, whether the Ministry has started or going to start joint inquiry with Government of Gujarat in the above said incidents;

(c) the details of necessary steps being taken by the Ministry in this regard; and

(d) the necessary steps being taken by Indian Coast Guard for the safety of Hazira Industrial area in southern Gujarat, so that such incidents do not take place again?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) In two separate incidents on 19 June, 2011 and 26 June, 2011, 38 persons, out of which 32 are of Somalian origin, were apprehended by the police off the Gujarat Coast and interrogated by concerned agencies.

(c) and (d) Coastal surveillance and patrolling have been enhanced in the area. Joint and operational exercises are taking place on regular basis among the Navy, the Coast Guard, Coastal State Police, Customs and others under the integrated approach

†Original notice of the question was received in Hindi.